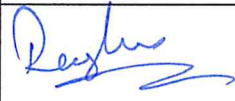


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD  
SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)**  
**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**  
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 65/9/HDB/2021
NAME OF THE COMPANY	Neoaska Pharma Pvt Ltd
NAME OF THE PETITIONER(S)	Weld-Tech Engineers (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Neoaska Pharma Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

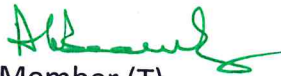
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. RAGHURAM	Adv		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

At the request of Counsel for Petitioner Post the matter on 19.04.2021 for further consideration.

  
Member (T)

  
Member (J)

Binnu